I(i)above. [Placed in Library. See No. LT-7441/89 for (i) and (iij

III. A copy each (in English and Hindi) of the following papers: —

(i) Annual Report and Accounts of the Indian Jute Industries' Research Association, Calcutta, for the year 1987-88, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of Association.

(iii) Statement giving reasons for the delay in laying the paper mentioned at (i) above. (Placed in Library. *See* No. LT-7528/89, for (i) and (ii)].

## Order regarding the Lakshdweep Pradesh Council (Procedure and Conduct of Business and Consultation with Consullors) Rules, 1988

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SANTOSH MOHAN DEV): Madam, I beg to lay ton the Table, under sub-clause (2) of clauses 14 and 18 of the Lakshdweep (Administration) Regulations, 1988, a copy (in English and Hindi) of the Lakshdweep Gazette (Extraordinary) Volume XXIV, No. 6, dated the 2nd August, 1988, publishing the order dated the 28th July, 1988, regarding the Lakshdweep Pradesh Council (Procedure and Conduct tof Business and Consul-tat on with Counsellors) Rules, 1988. [Paced in Library. See No. LT-7509/ **89.**]

## REPORT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI KAMAL MORARKA (Rajasthan); Madam, I beg to lay on the Table a copy (in English and Hindi) of the Fifty-fourth Report of the Committee on Public Undertakings ton action taken by Government on the recommendations contained in their Thirty fourth Report on Indian Airlines—Passenger Services.

## **REPORTED RESIGNATION BY** SOME CENTRAL MINISTERS

इपसमापतिः मालवीय जी, ग्रापका व्यवस्था का प्रश्न क्या है ? (व्यवधान) उन्होंने ग्रगर इस्तीफा दिया तो चैयरमैन साहब उसके बारे में शनाऊंस करते । मोती लाल वोरा जी का श्रनाऊंस हुग्रा या नहीं ?

श्री सत्य प्रकाश मालवीयः (उत्तर प्रदेश):मोती लाल वोराजी ने तो राज्य सभासे इस्तोफा दिया है।

उपसभाषतिः मुझे मालूम नहीं है। (व्यवधान) ग्राप मुझ से मत पछिये।

জা प्रकाश सत्य मालव य : सात केन्द्रीय मंत्रियों ने मंती परिषद से इस्तीफा दिया है । मेरा व्यवस्वा का प्रश्न यह था कि उसमैं तीन मन्त्री इस सदन के सदस्य हैं श्रीमती कृष्णा साही, श्री रफीक झालम झौर श्री बिंदेश्वरी दबे जी। मैं यह जानना चाहता हं कि इन लोगों के इस्तीफा दिए जाने के बाद क्या यह मंत्री ग्रुप में काम कर सकते हैं या नहीं कर सकते हैं। इनको इस्तीफा दिए हए एक सप्ताह हो गया है ग्रीर बिहार के बारे में सारा वातावरण खराब हो गया है ।

उपसमापति : देखिए, ग्रापने जो व्यवस्था का प्रश्न उठाथा, पहले तो श्रीमती कृष्णा साही उस हाउस के मैम्बर हैं । रफीक ग्रालम जी इस हाउस के मैम्बर हैं । उनका इस्तीफा यहां नहीं झाया है । उनका इस्तीफा कहां गया है, मुझे नहीं मालूम उन्होने इस्तीफा दिया है या नहीं दिया है ।

## **REFERENCE TO THE COLD BLOODED MURDER OF AN M.P.**

SHRI SANTOSH BAGRODIA (Rajasthan): Madam, I welcome Shri Yashwant Sinhaji who has come here after a big ordeal. I also request you to kindly advise the Home Minister to give us the report on the brutal and cold blooded murder of hon. Member, Shri T. S. Gururig.\*

\*Expunged as ordered by the Chair